

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1057 of 2019

IN THE MATTER OF:

Badrinarain Alloys & Steels Ltd.

Through its Liquidator, Mr. Shashi Agarwal

...Appellant

Versus

The Chief Manager, Andhra Bank

...Respondent

Present:

For Appellant: Mr. Nikhil Jain, Advocate.

For Respondent: Mr. N.P. Gaur, Advocate.

O R D E R

18.02.2020 Due to paucity of time, this matter could not be taken up.

Post the Appeal 'For Admission (After Notice)' on **5th March, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)